

DIVISION BENCH

O-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/724(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	ISERVE SOLUTIONS & SERVICES PVT. LTD. Vs. CAPITAL ELECTRONICS AND APPLIANCES LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. None

ORDER

1. No representation on behalf of the parties.
2. The Registry is directed to issue notice on the Ld. Counsel-on-Record for appearance on the next date.
3. List this matter on 02/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.